

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.01.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	Rajarshi Banerjee
2.	Comp. App. (AT) (Ins) No. 619 of 2021 & IA. No. 1818 of 2021	India Bulls Housing Finance Ltd. Vs. Sandeep Chandna and Ors. With	J. Sagar	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna
3.	Contempt Case (AT) No. 20 of 2021 in Comp. App. (AT) (Ins) No. 619 of 2021	Indiabulls Housing Finance Ltd. Vs. Sandeep Chandna	Amar Gupta	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna
4.	Comp. App. (AT) No. 148 of 2021	Ericsson India Pvt. Ltd. Vs. —	Parag Maini	

For

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By order of Hon’ble Chairperson

**-sd/-
Registrar**